

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/10637 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 5th October, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.DJNB/7245 dtd. 25.10.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **with station leave permission, with the official vehicle, at own cost, from the morning of 26.10.2024 till the morning of 28.10.2024**, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/10638 /A, dated 5.11.2024

Copy to.

✓ I. The Project Manager, Gauhati High Court.

CA 5/11/2024
REGISTRAR (VIGILANCE)
Gogoi